

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Neesa Infrastructure Limited Date of Commencement of Liquidation: 26-09-2024; List of Stakeholders as on Date: 21-11-2024; Name of IP: Jigar Tarunkumar Bhatt; Process Number: 1; Last 5 digit of registration number: 13005

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0		0	0	0	NA
2	Liquidation costs incurred till date	0	0	0		0	0	0	NA
3	Secured financial creditors	3	3863022835	3	3863022835	0	0	0	Annexure 3
4	Unsecured financial creditors	55	1019932858	53	869708905	0	0	128593661	Annexure 4
5	Operational creditors (Workmen)	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	0	0	0		0	0	0	NA
7	Operational creditors (Government Dues)	4	995033870	4	995033870	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	76405285	8	72334485	0	2383350	1687450	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0		0	0	0	NA
Total		71	5954394848	68	5800100095	0	2383350	130281111	